

**Central Administrative Tribunal
Principal Bench**

**CP No. 211/2018
In
OA No.2142/2017**

New Delhi, this the 7th day of September, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Sh. Narendra Singh (Age about 45 years),
S/o Late Shri Hukum Singh,
Working as Casual Labour (at present disengaged),
O/o Dy. Superintending Archaeological Chemist,
Delhi Zone, Red Fort, Delhi-110006,
R/o-VIII-Habibpur, Post:- Sonda Habibpur,
Distt: Bulandshahar,
U.P. PIN-203132

...Applicant

(By Advocate : Shri Aman Kumar for Shri A.K. Bhakt)

Versus

1. Shri Raghvendra Singh,
The Secretary,
Ministry of Culture,
Shastri Bhawan, New Delhi.
2. Ms. Usha Sharma,
Director General,
Archaeological Survey of India,
Janpath, New Delhi

...Respondents

(By Advocate : Dr. L.C. Singhi)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A) :

Both parties appeared.

2. Respondents fairly filed their reply and stated that they are engaging the applicants as and when there is work and this is full compliance of the orders of this Tribunal in this case.

3. In view of the above, there is no ground for continuing this CP and the same is, accordingly, closed. Notices are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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